

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/13402A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jitu Mani Barman,
District & Sessions Judge,
Goalpara.

Dated Guwahati the 16th December, 2022.

Sub: **Car permission.**

Ref:- Your letter No. DJG./2022/6153, dtd 15.12.2022

Sir,

With reference to the above, I am directed to inform you that you have been directed to dispose of the matter of Shri Mrinal Newpane, Chief Judicial Magistrate, Goalpara regarding permission to take his allotted official vehicle to Jamugurihat, Biswanath Chariali **from the morning of 15.12.2022 till the morning of 17.12.2022**, at your level.


Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/13403-13404/A, dated , 16-12-2022

Copy to : 1. Shri Mrinal Newpane, Chief Judicial Magistrate, Goalpara.

✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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